

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :22/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION2202- 11.00AM -11.05 AM**

**105-ADMISSION-CODE-REGISTRATIONDECLINED-11.06 AM**

1	SEBI Appeal	131/2024	HEM MULTI COMMODITIES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
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**895-ADMISSION-CODE-ZEELCONFIRMATORY-AT 11.08 AM**

2	Misc. Application	28/2024	MR. SUBHASH CHANDRA-DELAY Vs. SEBI	Bodhi Legal
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(Main Matter Number :SEBI Appeal/0000132/2024)

	SEBI Appeal	132/2024	MR. SUBHASH CHANDRA Vs. SEBI	Bodhi Legal
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Sub Matter : Misc. Application/0000028/2024  
Sub Matter : Misc. Application/0000171/2024

	Misc. Application	171/2024	MR. SUBHASH CHANDRA-STAY Vs. SEBI	Bodhi Legal
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(Main Matter Number :SEBI Appeal/0000132/2024)

**907-ADMISSION-COURTCODE-FORENSIC-11.10 AM**

3	Misc. Application	41/2024	ASHA MOHAN KALA AND ANR.-DELAY Vs. SEBI	Lex Legal and Partners
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(Main Matter Number :SEBI Appeal/0000133/2024)

	SEBI Appeal	133/2024	ASHA MOHAN KALA AND ANR. Vs. SEBI	Lex Legal and Partners
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Sub Matter : Misc. Application/0000041/2024

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>147-DISPOSAL-CODE-CORPORATEGOVERNANCEWTM-11.11 AM</u></b>				
4	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/bAZB and Partners Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
	SEBI Appeal	328/2019	Suprebhat Lala Vs. SEBI	Mr. Janak Dwarkadas, Sr. Adv-i-b-Joby Mathew Associates Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr. Janak Dwarkadas, Sr. Adv-i-b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr. Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N. Modi, Sr. Advocate-i/b-MK Shri Rafique Dada, Sr. Adv.-i/b-The Law Point
	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate-i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point

**900-DISPOSAL-CODE-CORPORATEGOVERNANCEAOORDER-11.12**

5	SEBI Appeal	409/2022	Ravi Narain Vs. SEBI	Bodhi Legal
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Sub Matter(Disposed) : Misc. Application/0000692/2022

Sub Matter(Disposed) : Misc. Application/0000693/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	425/2022	Mr. Ajay Shah Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000710/2022		
Sub Matter(Disposed) :		Misc. Application/0000712/2022		
Sub Matter(Disposed) :		Misc. Application/0000713/2022		
	SEBI Appeal	426/2022	Suprabhat Lala Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	SEBI Appeal	427/2022	Infotech Financials Pvt. Ltd. and Ors. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000711/2022		
Sub Matter(Disposed) :		Misc. Application/0000714/2022		
Sub Matter(Disposed) :		Misc. Application/0000715/2022		
	SEBI Appeal	446/2022	NationalStockExchangeofIndiaLt d.-GOVERNANCEAOORDER Vs. SEBI	AZB PARTNERS
Sub Matter :		Misc. Application/0000725/2022		
	Misc. Application	725/2022	NSEL.-GOVERNANCEAOORD ER- PRODUCTION OF VOLUMES Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000446/2022)				
	SEBI Appeal	560/2022	MS. CHITRA RAMKRISHNA Vs. SEBI	S Priya Advocate
<b><u>301-DISPOSAL-CODE-DILIGENCE-DISPARITY-AT11.13 AM</u></b>				
6	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.
	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.
	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra  i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :	Misc. Application/0000473/2020			

**476-DISPOSAL-COURTCODE-DIRECTORPAN-AT11.14 AM**

7	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :Misc. Application/0001227/2021)				
Sub Matter : Misc. Application/0001135/2021				
Sub Matter(Disposed) : Misc. Application/0001188/2021				
Sub Matter(Disposed) : Misc. Application/0001227/2021				
Sub Matter(Disposed) : Misc. Application/0000711/2023				
Sub Matter(Disposed) : Misc. Application/0001244/2023				

**948-DISPOSAL-CODE-GDRRAINBOW-AT11.15 AM**

8	SEBI Appeal	495/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
Sub Matter(Disposed) : Misc. Application/0000831/2022				
Sub Matter(Disposed) : Misc. Application/0000832/2022				
Sub Matter : Misc. Application/0000833/2022				
Sub Matter(Disposed) : Misc. Application/0001340/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	833/2022	European American Investment Bank AG -STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000495/2022)	Ganesh and Co
	SEBI Appeal	535/2022	AJAY GOENKA AND ANR. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001287/2022	J.M. Bhalgat Advocate
	SEBI Appeal	542/2022 ( /0000 )	Arun Panchariya Vs. SEBI Sub Matter : Misc. Application/0000961/2022 Sub Matter(Disposed) : Misc. Application/0000962/2022 Sub Matter(Disposed) : Misc. Application/0000963/2022 Sub Matter(Disposed) : Misc. Application/0001339/2022	Sandeep Wadhawan, Advocate
	Misc. Application	961/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000542/2022)	
	SEBI Appeal	750/2022	AJAY GOENKA AND ANR. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001069/2022	J.M. Bhalgat Advocate
	SEBI Appeal	869/2023	Arun Panchariya Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001157/2023 Sub Matter(Disposed) : Misc. Application/0001158/2023	SANDEEP WADHAWAN Adv
<b><u>719-DISPOSAL-CODE-VENTURES AO-AT 11.16 AM</u></b>				
9	SEBI Appeal	715/2022	MR. SANTOSH VASANT BHELEKAR Vs. SEBI AND ORS. Sub Matter(Disposed) : Misc. Application/0001114/2022 Sub Matter(Disposed) : Misc. Application/0001115/2022 Sub Matter(Disposed) : Misc. Application/0000789/2023	Smita Ranpise Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>270-DISPOSAL-CODE-PORTFOLIOMANAGER-AT11.17 AM</u></b>				
10	SEBI Appeal	103/2023	MULTIBAGGER SEC. RES. AND ADV. PVT. LTD AND ORS. Vs. SEBI	Manish Goel Director
Sub Matter :		Misc. Application/0001322/2023		
	Misc. Application	1322/2023	MULTIBAGGER SECURITIES RESEARCH P.Ltd-Relief Vs. SEBI	Manish Goel Director
(Main Matter Number :SEBI Appeal/0000103/2023)				
<b><u>343-DISPOSAL-COURTCODE-DIGISALESADVISER-AT11.18 AM</u></b>				
11	SEBI Appeal	121/2023	MR. NEERAJ KUMAR Vs. SEBI	ABHISHEK MISHRA, CS
Sub Matter(Disposed) :		Misc. Application/0000394/2023		
<b><u>128-DISPOSAL-CODE-INVESTMENTADVISER-AT11.19 AM</u></b>				
12	SEBI Appeal	359/2023	VEERENDRA GUPTA Vs. SEBI	ABHISHEK MISHRA, CS
<b><u>748-DISPOSAL-COURTCODE-NONCOMPLIANCE - 11.20 AM</u></b>				
13	SEBI Appeal	371/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
Sub Matter(Disposed) :		Misc. Application/0000511/2023		
Sub Matter(Disposed) :		Misc. Application/0000512/2023		
Sub Matter(Disposed) :		Misc. Application/0000552/2023		
Sub Matter(Disposed) :		Misc. Application/0000828/2023		
	SEBI Appeal	372/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
Sub Matter(Disposed) :		Misc. Application/0000513/2023		
Sub Matter(Disposed) :		Misc. Application/0000514/2023		
Sub Matter :		Misc. Application/0000553/2023		
Sub Matter(Disposed) :		Misc. Application/0000829/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	373/2023	TRISHLA JAIN Vs. SEBI AND ORS.	AVP Partners
	Sub Matter(Disposed) :	Misc. Application/0000515/2023		
	Sub Matter(Disposed) :	Misc. Application/0000561/2023		
	SEBI Appeal	374/2023	PNB FINANCE AND INDUSTRIES LIMITED AND ANR. Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000516/2023		
	Sub Matter(Disposed) :	Misc. Application/0000562/2023		
	Sub Matter(Disposed) :	Misc. Application/0000830/2023		
	SEBI Appeal	375/2023	PNB FINANCE AND INDUSTRIES LIMITED Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000517/2023		
	Sub Matter(Disposed) :	Misc. Application/0000518/2023		
	Sub Matter(Disposed) :	Misc. Application/0000563/2023		
	Sub Matter(Disposed) :	Misc. Application/0000831/2023		
	Sub Matter :	Misc. Application/0001122/2023		
	SEBI Appeal	376/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000519/2023		
	Sub Matter(Disposed) :	Misc. Application/0000520/2023		
	Sub Matter(Disposed) :	Misc. Application/0000564/2023		
	Sub Matter(Disposed) :	Misc. Application/0000832/2023		
	Sub Matter :	Misc. Application/0001121/2023		
	SEBI Appeal	377/2023	ASHOKA VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000521/2023		
	Sub Matter(Disposed) :	Misc. Application/0000565/2023		
	SEBI Appeal	378/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000522/2023		
	Sub Matter(Disposed) :	Misc. Application/0000566/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	379/2023	COMBINE HOLDING LIMITED Vs. SEBI AND ORS.	Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000523/2023		
	Sub Matter(Disposed) :	Misc. Application/0000581/2023		
	SEBI Appeal	380/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000524/2023		
	Sub Matter(Disposed) :	Misc. Application/0000582/2023		
	SEBI Appeal	381/2023	ASHOKA VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000525/2023		
	Sub Matter(Disposed) :	Misc. Application/0000583/2023		
	SEBI Appeal	382/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000526/2023		
	Sub Matter(Disposed) :	Misc. Application/0000584/2023		
	SEBI Appeal	383/2023	COMBINE HOLDING LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000527/2023		
	Sub Matter(Disposed) :	Misc. Application/0000585/2023		
	Misc. Application	553/2023	ASHOK DAYABHAI SHAH AND ORS.-INTERVENORS Vs. SEBI AND ORS.	JSA ADVOCATES AND SOLICITORS
	(Main Matter Number :SEBI Appeal/0000372/2023)			
	Misc. Application	1121/2023	CAMAC COMMERCIAL COMPANY LTD. Vs. SEBI	TRILEGAL
	( /0000 )			
	(Main Matter Number :SEBI Appeal/0000376/2023)			



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1122/2023	PNB FINANCE AND INDUSTRIES LTD. Vs. SEBI AND ANR.	CYRIL AMARCHAND MANGALDAS

(Main Matter Number :SEBI Appeal/0000375/2023)

**346-DISPOSAL-COURTCODE-PARAGAO-AT11.21 AM**

14	SEBI Appeal	411/2023	SHASHIKANT DALMIA Vs. SEBI	Shah and Ramaiya
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Sub Matter(Disposed) : Misc. Application/0000428/2023

Sub Matter(Disposed) : Misc. Application/0000429/2023

Sub Matter(Disposed) : Misc. Application/0000580/2023

**10-DISPOSAL-COURTCODE-CAREWTM-AT11.22 AM**

15	Misc. Application	730/2023	RAJESH MOKASHI-INTERIM RELIEFS Vs. SEBI	JSA, ADVOCATES AND SOLICITORS
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(Main Matter Number :SEBI Appeal/0000496/2023)

	SEBI Appeal	496/2023	RAJESH MOKASHI Vs. SEBI	JSA, ADVOCATES AND SOLICITORS
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Sub Matter : Misc. Application/0000730/2023

Sub Matter(Disposed) : Misc. Application/0001057/2023